## HANDLOOM CLUSTERS

2240. SHRI Y.S. AVINASH REDDY:

SHRI ANUMULA REVANTH REDDY:
DR. NISHIKANT DUBEY:
Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :
(a) whether the Government has received any proposals from the State Government of Andhra Pradesh and Telangana for sanction of Handloom Clusters in their States, if so, the details thereof along with the response of the Government thereto;
(b) whether the Government is planning to develop such clusters in the country, if so, the details thereof along with the number of such clusters currently functional in the country, State/UT-wise including Telangana;
(c) the details of the places identified for establishment of new handloom clusters in the country, State/UT-wise including Telangana along with the funds allocated and released for each cluster under this project;
(d) whether the Government has implemented Comprehensive Handloom Cluster Development Scheme (CHCDS) for development of mega handloom clusters in the country, if so, the details thereof, State/UT-wise and if not, the reasons therefor; and
(e) the present status of mega handloom clusters in the country, State/UT-wise including Godda district of Jharkhand?

उत्तर<br>ANSWER<br>वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)<br>MINISTER OF TEXTILES<br>(SMT. SMRITI ZUBIN IRANI)

(a) to (c): The Government of India, Ministry of Textiles is implementing National Handloom Development Programme (NHDP)/ Comprehensive Handloom Cluster Development Scheme(CHCDS) for development of Block Level clusters across the country including Andhra Pradesh \& Telangana States. Block Level clusters are sanctioned based on the viable proposals received from States Government. A statement showing State-wise number of clusters sanctioned, funds released and beneficiaries covered so far since 2015-16 under National Handloom Development Programme (NHDP)/ Comprehensive Handloom Cluster Development Scheme (CHCDS) across the country including Telangana is annexed.
(d) \& (e): The Comprehensive Handloom Cluster Development Scheme (CHCDS) is implemented for development of Mega Handloom Clusters in clearly identifiable geographical locations covering atleast 15000 handlooms with the Government of India (GoI) contribution upto Rs. 40 crore per cluster over a period of 5 years. Pursuant to the announcements made by the Hon'ble Union Finance Minister in the respective annual budgets, 08 Mega Handloom Clusters viz. Varanasi (Uttar Pradesh), Sivasagar (Assam), Virudhunagar (Tamil Nadu), Murshidabad (West Bengal), Prakasam \& Guntur districts (Andhra Pradesh), Godda \& Neighbouring districts (Jharkhand), Bhagalpur (Bihar) and Trichy (Tamil Nadu) have been taken up for development so far.

ANNEXURE

| Statement referred in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 2240 for answer on 23.09.2020 |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
| Statement showing State/UT-wise BLCs sanctioned, funds released and beneficiaries covered under NHDP/CHCDS during 2015-16 to 2020-21 (upto 31.08.2020) |  |  |  |  |
| $\begin{gathered} \hline \text { Sl. } \\ \text { No. } \end{gathered}$ | States/UTs | BLCs sanctioned | Amount released (Rs. In lakh) | Beneficiaries. Covered |
| 1 | Andhra Pradesh | 54 | 4202.70 | 33479 |
| 2 | Arunachal Pradesh | 11 | 364.44 | 5283 |
| 3 | Assam | 59 | 3871.27 | 52772 |
| 4 | Bihar | 13 | 497.93 | 5472 |
| 5 | Chhattisgarh | 9 | 466.10 | 3615 |
| 6 | Gujarat | 3 | 55.80 | 357 |
| 7 | Himachal Pradesh | 10 | 321.47 | 2485 |
| 8 | Jammu \& Kashmir | 13 | 523.01 | 2953 |
| 9 | Jharkhand | 30 | 803.78 | 24143 |
| 10 | Karnataka | 7 | 291.94 | 2777 |
| 11 | Kerala | 6 | 425.01 | 2472 |
| 12 | Ladakh | 1 | 6.65 | 260 |
| 13 | Madhya Pradesh | 6 | 297.49 | 9603 |
| 14 | Maharashtra | 6 | 143.47 | 4336 |
| 15 | Manipur | 10 | 922.26 | 19195 |
| 16 | Meghalaya | 3 | 180.63 | 1102 |
| 17 | Mizoram | 10 | 583.15 | 3653 |
| 18 | Nagaland | 13 | 593.32 | 11230 |
| 19 | Odisha | 30 | 1479.62 | 11016 |
| 20 | Rajasthan | 1 | 30.17 | 503 |
| 21 | Sikkim | 1 | 44.64 | 72 |
| 22 | Tamil Nadu | 52 | 3844.96 | 58268 |
| 23 | Telangana | 9 | 301.52 | 2811 |
| 24 | Tripura | 4 | 202.03 | 2350 |
| 25 | Uttar Pradesh | 48 | 2110.5 | 15451 |
| 26 | Uttarakhand | 3 | 76.18 | 1116 |
| 27 | West Bengal | 26 | 1189.43 | 27298 |
|  | Total | 438 | 23829.47 | 304072 |

